

Holidays for Commercial Clerks on Railways

1546. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that gazetted holidays are not allowed to commercial clerks despite the recommendations of the Central Pay Commission; and

(b) if so, what compensation is awarded to them in lieu thereof?

The Minister of Railways (Shri Jagjivan Ram): (a) and (b). Mr. Justice Rajadhyaksha whose Adjudication award was binding did not agree with the Central Pay Commission that if holidays are foregone in the interests of the service, the employees concerned should get compensatory leave in lieu but said that the grant of holidays has to be subject to the exigencies of service and without claim to compensation, if they are not granted.

Working Hours of Commercial Clerks on Railways

1547. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that commercial clerks have to work for ten hours a day in order to complete the work entrusted to them;

(b) whether this aspect of abnormally long duty hours was considered at the time of the New Deal; and

(c) if so, whether any preferential compensation was given to them?

The Minister of Railways (Shri Jagjivan Ram): (a) to (c). Commercial Clerks work according to the fixed rosters based on the classification under the Hours of Employment Regulations in shifts of 8-9 hours or 12 hours according to their classification as 'Continuous' or 'Essentially Intermittent' and for any work performed in abnormal circumstances beyond rostered hours, they are paid overtime allowance as per extant rules.

Roads and Bridges in Punjab

1548. { Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) the amount proposed to be given as loans, subsidies or grants from the Central Road Fund for the construction of roads and bridges for the year 1957-58 to the Punjab Government;

(b) the amount that was asked for by the Punjab Government; and

(c) the names of the roads and bridges for which money is being given to the Punjab Government?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 46.25 lakhs.

(b) Rs. 55.52 lakhs.

(c) The matter has not been finalised.

Hindustan-Tibet Road

1549. { Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of surveys made and alignments undertaken for the construction of the Hindustan-Tibet Road during the past four years between Narkanda and Rampur Bushahar and the expenditure incurred on each one of them;

(b) whether it is a fact that earth and stone dug out of this road have blocked the Brow Road at Rampur Bushahar bridge and the Narkanda Lusi portion of the road which connects Mahaser District of Himachal Pradesh with Kulu sub-division of the Kangra District;

(c) whether it is a fact that the Brow Road and Lusi road are in a neglected condition;